## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA STARRED QUESTION NO. 391 TO BE ANSWERED ON 08 JANUARY, 2019

#### SHORTAGE OF GODOWNS

### \*391. SHRI SANJAY DHOTRE: SHRI RAHUL SHEWALE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Food Corporation of India (FCI) has increased its own storage capacity in the country during each of the last three years and the current year and if so, the details thereof, State/UT-wise;

(b) if not, the reasons therefor along with the number of godowns hired by FCI to meet its storage requirement across the country and the rent/expenses incurred thereon during the said period, State/UT-wise;

(c) the details of the funds required to increase FCI's own storage capacity to the extent of its total storage requirement;

(d) the details of the storage capacity of FCI on rented premises out of its total storage capacity, as on date; and

(e) the steps taken/being taken by the Government to increase FCI's own storage capacity to meet its storage requirement instead of hiring of godowns in the country?

### ANSWER

# MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a) to (e): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. 391 DUE FOR ANSWER ON  $8^{TH}$  JANUARY, 2019 IN THE LOK SABHA

(a) to (e): Under the Central Sector Scheme for construction of godowns, Food Corporation of India (FCI), constructs storage godowns in the North Eastern States along with Himachal Pradesh, Jharkhand and Kerala. During the last three years and the current year up to 30.11.2018, a total capacity of 83,400 MT has been completed. The State-wise details are at Annexure-I.

On the basis of peak stock requirement during normal procurement season, the overall storage capacity required for Central Pool Food Grains in the country is about 650 Lakh Metric Tonnes (LMT). Against this, the total storage capacity available with Food Corporation of India (FCI), Central Warehousing Corporation (CWC) and the State Agencies (both owned and hired capacity including Covered and Plinth {CAP}), is 875.09 LMT as on 30.11.2018. Out of this FCI has a total capacity of 390.15 LMT comprising 154.44 LMT owned capacity and 235.71 LMT hired capacity. As such, there is sufficient capacity for storage of central pool foodgrains at the national level The State-wise details are at Annexure-II.

The High Level Committee (HLC) on reorienting the role and restructuring of FCI, in its report, in 2015, had recommended outsourcing storage and movement through Public Private Partnerships (PPPs) on competitive bidding basis which would provide the required investments and managerial competence for effectively managing the supply chain. Based on the recommendation of the HLC, Government encourages private investment in construction of storage godowns through PPP mode.

Accordingly, godowns are also constructed by FCI under Private Entrepreneurs Guarantee (PEG) Scheme, mainly in Public Private Partnership (PPP) mode for guaranteed hiring by FCI. During the last three years and the current year up to 30.11.2018, a total capacity of 15.59 Lakh Metric Tonnes (LMT) has been completed.

Government of India has also approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership (PPP) mode for modernizing storage infrastructure and improving shelf life of stored foodgrains. As on 30.11.2018, a capacity of 6.25 LMT of silos has been created by FCI and the State Governments under the action plan.

Further, depending on requirement, FCI also hires the godowns through CWC, State Warehousing Corporations (SWCs) and from private godown owners. The State-wise details of the number of godowns hired by FCI and rent paid during the last three years and the current year are at Annexure-III.

#### **ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. 391 DUE FOR ANSWER ON  $8^{TH}$  JANUARY, 2019 IN THE LOK SABHA

The State-wise details of capacity created by FCI under Central Sector Scheme during the last three years and current year up to 30.11.2018 are as given below:

Year	State	Capacity (MT)		
2015-16	Assam	50,000		
	Arunachal Pradesh	2,310		
	Nagaland	7,500		
	Tripura	5,000		
2016-17	Arunachal Pradesh	3,980		
2017-18	Nagaland	4,590		
	Arunachal Pradesh	3,340		
2018-19	Kerala	6,680		
(up to 30.11.2018)				
	83,400			

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#### **ANNEXURE-II**

# ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. 391 DUE FOR ANSWER ON $8^{TH}$ JANUARY, 2019 IN THE LOK SABHA

			Ũ			5 011 50.11			(F	igures in L	akh MT)
SI. No.	State	Total Storage Capacity with FCI (Owned/Hired )					Total Storage Capacity with State Agencies including SWCs (excluding capacities given to FCI)		Grand Total		
		Covered		САР		Total		State Agencies			
		Owned	Hired	Owned	Hired	Covered	САР	Covered	САР	Covered	САР
1	BIHAR	3.66	5.85	1.00	0.00	9.51	1.00	11.69	-	21.20	1.00
2	JHARKHAND	0.67	2.85	0.05	0.00	3.52	0.05	1.72	-	5.24	0.05
3	ODISHA	3.12	1.79	0.00	0.00	4.91	-	7.33	-	12.24	-
4	WEST BENGAL	8.50	1.27	0.51	0.00	9.77	0.51	8.89	-	18.66	0.51
5	ASSAM	3.00	0.97	0.00	0.00	3.97	-	-	-	3.97	-
6	ARUNACHAL PRADESH	0.25	0.02	0.00	0.00	0.27	-	-	-	0.27	-
7	MEGHALAYA	0.13	0.09	0.00	0.00	0.22	-	-	-	0.22	-
8	MIZORAM	0.25	0.00	0.00	0.00	0.25	-	0.42	-	0.67	-
9	TRIPURA	0.36	0.08	0.00	0.00	0.44	-	0.55	-	0.99	-
10	MANIPUR	0.28	0.04	0.00	0.00	0.32	-	0.17	-	0.49	-
11	NAGALAND	0.33	0.08	0.00	0.00	0.41	-	0.08	-	0.49	-
12	DELHI	3.36	0.00	0.31	0.00	3.36	0.31	-	-	3.36	0.31
13	HARYANA	7.68	46.87	3.33	0.00	54.55	3.33	30.12	28.29	84.67	31.62
14	HIMACHAL PRADESH	0.19	0.33	0.00	0.00	0.52	-	-	-	0.52	-
15	JAMMU & KASHMIR	1.03	1.62	0.10	0.00	2.65	0.10	-	-	2.65	0.10
16	PUNJAB	22.24	86.22	7.31	0.10	108.46	7.41	49.91	68.28	158.37	75.69
17	RAJASTHAN	7.20	9.26	1.85	0.00	16.46	1.85	12.96	0.15	29.42	2.00
18	UTTAR PRADESH	14.95	39.44	5.19	0.00	54.39	5.19	7.52	-	61.91	5.19
19	UTTARAKHAND	0.66	0.81	0.21	0.00	1.47	0.21	1.26	-	2.73	0.21
20	ANDHRA PRADESH	7.36	2.40	1.60	0.00	9.76	1.60	16.57	-	26.33	1.60
21	TELANGANA	5.37	8.57	1.02	0.00	13.94	1.02	17.76	-	31.70	1.02
22	KERALA	5.29	0.12	0.21	0.00	5.41	0.21	2.00	-	7.41	0.21
23	KARNATAKA	3.81	3.84	1.36	0.00	7.65	1.36	3.05	-	10.70	1.36
24	TAMIL NADU	6.24	6.38	0.31	0.00	12.62	0.31	25.45	-	38.07	0.31
25	GUJARAT	5.00	1.81	0.27	0.00	6.81	0.27	2.86	-	9.67	0.27
26	MAHARASHTRA	8.85	9.43	1.02	0.00	18.28	1.02	18.21	-	36.69	1.02
27	GOA	0.15	0.05	0.00	0.00	0.20	-				
28	MADHYA PRADESH	3.37	4.35	0.36	0.00	7.72	0.36	146.90	4.59	154.62	4.95
29	CHHATTISGARH	5.12	1.07	0.01	0.00	6.19	0.01	18.21	-	24.40	0.01
	Total	128.42	235.61	26.02	0.10	364.03	26.12	383.63	101.31	747.66	127.43
		364.03		26.12 390.		390.15	0.15 484.94			875.09	

# Storage Capacity with FCI and State Govt. Agencies for storage of foodgrains as on 30.11.2018

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#### ANNEXURE-III

# ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. 391 DUE FOR ANSWER ON $8^{TH}$ JANUARY, 2019 IN THE LOK SABHA

SL	Region	201	5-16	20	16-17	201	7-18	2018-19	
	-	No. of Rent paid		No. of Rent paid		No. of	Rent paid*	No. of Rent paid*	
		Godowns	(Amount in	Godowns	(Amount in Rs	Godowns	(Amount in	Godowns	(up to
		(as on	Rs Cr)	(as on	Cr)	(as on	Rs Cr)	(as on	31.12.2018)
		31.03.2016		31.03.2017		31.03.2018		30.11.2018	(Amount in
1	BIHAR	37	19.19	40	31.92	50	44.98	60	Rs Cr) 33.73
2	JHARKHAND	28	13.53	26	16.23	23	19.52	35	7.40
3	ODISHA	35	19.00	33	27.76	31	29.59	23	20.50
4	WEST BENGAL	2	21.55	8	36.54	12	45.17	23	5.84
-	(INCLUDING SIKKIM)	2	21.55	0	50.54	12	45.17	5	5.64
5	ARUNACHAL PRADESH	9	0.33	8	0.26	5	0.18	3	0.06
6	ASSAM	14	7.78	19	8.42	19	10.92	19	5.75
7	NAGALAND	0	1.49	1	0.92	1	1.41	13	0.61
8	MANIPUR	12	1.45	1	0.52	1		1	0.01
9	MEGHALAYA	7	2.28	6	0.79	5	1.28	5	0.40
10	MIZORAM	-		•	•			•	•••••
11	TRIPURA								
12	DELHI	0	0.00	0	0	0	0	0	0
13	HARYANA	194	356.44	181	380.09	198	384.77	208	256.20
14	HIMACHAL PRADESH	11	3.13	12	3.70	12	3.46	12	2.03
15	JAMMU & KASHMIR	13	13.90	14	15.19	15	17.61	15	8.52
16	PUNJAB (INCLUDING	405	725.54	425	789.23	411	926.04	432	545.61
	CHANDIGARH)								
17	RAJASTHAN	120	91.21	111	112.69	109	133.20	96	164.60
18	UTTAR PRADESH	179	267.83	148	329.72	172	359.63	239	231.71
19	UTTARAKHAND	14	8.17	14	11.01	13	12.93	13	3.88
20	ANDHRA PRADESH	45	85.29	22	48.59	34	61.35	94	32.74
	(INCLUDING								
	ANDAMAN & NICOBAR								
	ISLANDS AND								
21	TELANGANA)	21	22.70	20	20.00	26	42.62	20	16.10
21 22	KARNATAKA	31 1	22.70	30	29.00	36	43.63	38 5	16.10
22	KERALA TAMIL NADU	46	0.84 42.23	1 40	1.35 51.85	1	1.25 62.64	5 44	0.88 38.72
23	(INCLUDING	40	42.23	40	51.65		02.04	44	38.72
	PUDUCHERRY)								
24	CHHATTISGARH	43	28.43	34	35.74	27	38.67	18	6.03
24	GUJARAT	43	20.84	13	15.38	13	19.55	18	9.03
26	MADHYA PRADESH	1	1.84	2	4.38	31	4.37	31	5.93
27	MAHARASTRA	83	90.80	76	109.09	47	123.27	67	56.67
	(INCLUDING GOA)		50.00	, 0	105.05	,			50.07
GRA	ND TOTAL	1347	1844.34	1265	2059.85	1299	2345.42	1485	1452.94
	ures for the year 2017-18	8. 2018-19 are	prior to audit		<u> </u>	I	1		

The State-wise details of rent paid by FCI along with the number of godowns during the last three years and current year are as given below:

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